

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MARMAGOA STEEL LIMITED Date of Commencement of Liquidation: 10-02-2021; List of Stakeholders as on Date: 02-08-2022; Name of IP: Mr. Pravin R Navandar; Process Number: 1; Last 5 digit of registration number: 10027

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	745200	0	745200	0	0	0	NA
2	Liquidation costs incurred till date	0	3071055	0	3071055	0	0	0	NA
3	Secured financial creditors	2	2253582551	2	2253582551	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	3	216139607	2	158903024	0	36711657	20524926	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	1	13590158	1	4468500	0	4253122	4868536	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	7	1751384726	7	705901197	0	0	1045483529	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	16	684449872	13	532407363	0	16075802	135966707	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	40230000	1	40230000	0	0	0	<a href="#">Annexure 9</a>
Total		30	4963193169	26	3699308890	0	57040581	1206843698	